

INTERLOCUTORY APPLICATION NO. 1

(Applications for Condonation of Delay in filing the Special Leave Petition)

IN

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. CC..11523 OF 2014

WITH PRAYER FOR INTERIM RELIEF

STATE OF U.P. & ORS.

...PETITIONER(S)

VERSUS

RAM DAYAL

...RESPONDENT(S)

OFFICE REPORT

The Special Leave Petition above mentioned has been filed against the Judgment and Order dated 01.05.2013 passed by the High Court of Judicature at Allahabad Lucknow Bench Lucknow in Second Appeal No. 468 of 2013.

It is submitted that there is a delay of 331 days in filing the Special Leave Petition and counsel has filed an application for condonation of delay to condone the said delay.

It is submitted that Mr. Abhishek Chaudhary, Advocate has filed a letter dated 01.07.2014.(copy included as page no.116 of the Special Leave Petition.)

The matter above mentioned is listed before the Hon'ble Court with this Office Report.

Dated this the 31st day of July, 2014.

ASSISTANT REGISTRAR

Copy to:

Mr. Abhishek Chaudhary, Advocate

ASSISTANT REGISTRAR